

**SUPREME COURT OF INDIA**  
**[RECRUITMENT CELL]**

Dated 04<sup>th</sup> February, 2025

**Submission of online applications for the post of Junior Court Assistant**

The link for inviting online applications form for the post of Junior Court Assistant is as follows:-

<https://cdn3.digialm.com/EForms/configuredHtml/32912/92214/Index.html>

The online application form will be made live from 05.02.2025 at 10.00 A.M. till 23:55 P.M. on 08.03.2025.

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# **SUPREME COURT OF INDIA**

No. F.6/2025-SC (RC)  
New Delhi, dated February 04, 2025

## **ADVERTISEMENT**

Online applications are invited from Indian citizens who fulfill the following essential qualifications and other eligibility conditions as on **08.03.2025** for preparation of a panel for filling up of 241 vacancies for the post of **Junior Court Assistant** (Group 'B' Non-Gazetted) placed in Level 6 of Pay Matrix with initial Basic Pay of Rs. 35,400/-. The approximate Gross Salary as per existing rate of allowances including HRA comes to Rs. 72,040/- per month (pre-revised pay scale PB-2 with Grade Pay of Rs. 4200/-).

The number of vacancies is tentative and subject to change i.e. increase or decrease due to administrative reasons

### **Essential Qualifications :**

Bachelor's degree of a recognized University

Minimum speed of 35 w.p.m. in English Typing on Computer

Knowledge of Computer operation

### **Age Requirement**

Candidates should not be below 18 years and above 30 years of age as on **08.03.2025**. Usual relaxation in age will be admissible to SC/ST/OBC/ differently abled /Ex-Servicemen and dependents of Freedom Fighters as per extant Government Rules. There will be no upper age limit for departmental candidates of the Registry of Supreme Court. However, no relaxation in age will be allowed to the candidates working in other Government departments etc.

### **Reservation**

Reservation in direct recruitment for the candidates belonging to Scheduled Caste, Scheduled Tribes, and differently abled shall be in accordance with the Rules, Orders and Notifications issued from time to time by the Government of India in respect of posts carrying the pay scale

corresponding to the pay scale prescribed for the post of Junior Court Assistant, subject to such modification, variation or exception as the Chief Justice may, from time to time, specify. Reservation for dependents of Freedom Fighters shall be in accordance with the orders issued by the Chief Justice of India.

### **Scheme of Examination**

The eligible candidates will have to appear in the tests in the following subject:-

1.	Objective Type Question paper with multiple choice answers containing 100 questions (consisting of 50 General English questions including comprehension, 25 General Aptitude questions and 25 General Knowledge questions)	2 hours
2.	Objective Type Computer Knowledge Test (25 questions)	
3.	Typing (English) test on Computer with minimum speed 35 w.p.m. (mistakes allowed upto 3% of total words to be typed)	10 minutes
4.	Descriptive Test (in English Language) consisting of Comprehension passage, Precis Writing and Essay Writing	2 hours

The candidates who qualify in the Objective Type Written Test and Objective Type Computer Knowledge Test will only be called for Typing Speed Test on Computer and Descriptive Test and those who qualify the said tests will be required to appear for an Interview before an Interview Board and qualify the Interview by securing minimum qualifying marks. Number of candidates to be called for Interview shall not exceed the ratio of 1:3 i.e. 3 candidates against 1 vacancy subject to availability of candidates who would be qualified on the basis of above Tests. After qualifying in prescribed tests and Interview, the selected candidates will be empanelled in the order of merit for appointment as Junior Court Assistant. The candidates may note that mere placement in panel does not confer any right on the candidates to claim appointment for the post of Junior Court Assistant.

The Test will be conducted at 128 Test Centres in 28 States/Union Territory as per Annexure- 'A'

## **Registration of application and payment of fee**

Eligible candidates are required to apply online for which the link will be provided through Supreme Court Website, [www.sci.gov.in](http://www.sci.gov.in). The application will be accepted through online registration only which is likely to start from 05.02.2025. Candidates will be required to pay non-refundable Application/Test fee of Rs. 1000/- for General/OBC candidates and Rs. 250/- for SC/ST/Ex-Servicemen/Differently Abled/Freedom Fighter candidates plus bank charges through online mode only. Fee shall not be accepted in any other form. No postal application shall be accepted. The fee shall be paid online through payment gateway provided by UCO Bank.

## **Starting/Closing Date for online applications**

The starting date for online registration of application is 05.02.2025 at 10.00 A.M. and last date thereof is 08.03.2025 at 23.55 P.M.

## **General Instructions**

1. The candidates applying for the post of Junior Court Assistant should ensure that they fulfill the prescribed eligibility conditions for the said post. Their admission at all the stages of examination viz., Written/Typing/Computer Tests and the Interview for which they are admitted by this Registry will be purely provisional subject to their satisfying the prescribed eligibility conditions by way of furnishing documentary proof in support thereof and all the requisite documents for eligibility of his/her candidature for the said post will be checked at the time of interview. If on verification at any time before or after the said tests/interview, it is found that the candidate does not fulfill any of the eligibility conditions, his/her candidature for the examination shall stand cancelled without any notice or further reference.
2. The candidate will be required to upload the scanned copy of his/her recent photograph, signature and requisite documents while submitting the online application form in accordance with the instructions displayed on the link provided for the purpose. Candidates should ensure that the particulars filled in the online application form are correct in all respects before final submission of application form. Application once submitted cannot be withdrawn or modified.

3. The candidate shall be required to fill up the required data in the application and make payment of fee online in accordance with the instructions displayed on the link provided for the purpose.
4. After successful completion of online application form, candidates will be able to preview his/her application. Candidates are advised to get a printout of the filled up application form for his/her record. Printout of filled up application need not be sent to the Registry.
5. The candidate should retain his/her Application number carefully for generation of admit card from the link to be provided on the website of Supreme Court of India and for any other information regarding prescribed Tests/Interview.
6. Candidates are advised to visit Website of Supreme of India (Recruitment link) for updates regarding the post of Junior Court Assistant at regular intervals.
7. In case a candidate submits more than one application form, he/she must note that application which is submitted in last will only be entertained by the Registry. No correspondence requesting to accept previous application(s) will be entertained by the Registry.
8. Candidates must note that fee once paid will not be refunded in any circumstances even in cases where fee for more than one application form has been paid by a candidate. The candidates of General/OBC categories paying application fee as prescribed for reserved category will not be taken into consideration.
9. Name and Date of Birth entered in the High School Certificate/10<sup>th</sup> Board Examination or equivalent certificate issued by the concerned Board/Council will only be accepted. Any change in name or surname should be supported by gazette notification. The applicant is to submit his online application as per changed name/ surname and the documents in support of change of name/surname will be verified at the time of interview.
10. **PENALTY FOR MISCONDUCT IN THE EXAMINATION:** An applicant, who is or has been declared guilty of impersonation or of submitting fabricated document(s) or which has been tampered with or of making statements which are incorrect or false, or of suppressing material information or of using or attempting support for his candidature, may, in addition to the liability for criminal

prosecution would also invite such action as deemed proper at the discretion of the Competent Authority.

11. No request for change of category filled in online application form will be entertained.
12. APPLICATION WHICH DO NOT COMPLY WITH THE INSTRUCTIONS SHALL BE SUMMARILY REJECTED.
13. The differently abled candidates will be extended the same concessions/facilities as are allowed by SSC/UPSC in Written and Typing Tests conducted by them.
14. No TA/DA will be payable to the candidates for appearing in the tests/interview.
15. No Admit Cards will be sent by post. The candidates are to download Admit Card for all stages of Tests/interview from Supreme Court Website.
16. The dates of the Objective Type Written Test, Typing Speed Test on Computer, Descriptive Test and Interview will be notified on the Supreme Court website i.e. [www.sci.gov.in](http://www.sci.gov.in). Information will also be sent through SMS and e-mail to the candidate's on their registered mobile number and e-mail. Therefore, Candidates should have a valid personal E-mail ID and mobile number and it should be kept active during the entire recruitment process.
17. Candidates working in State/Central Govt. departments/Bank/PSUs etc. will be required to submit No Objection Certificate from their employer at the time of interview.
18. The Registry reserves its right to short-list candidates in any manner as may be considered appropriate with the approval of Competent Authority. The Registry reserves the right to cancel/restrict/enlarge/modify/alter the recruitment process, if needed, without issuing any notice.
19. In case of any dispute(s), the jurisdiction will be Delhi.

Sd-

[Mashroor Alam Khan]  
Registrar [Recruitment]

**Annexure-A**

<b>S.No.</b>	<b>State</b>	<b>City</b>
1.	Bihar	Arrah
2.	Bihar	Aurangabad
3.	Bihar	Bhagalpur
4.	Bihar	Darbhanga
5.	Bihar	Gaya
6.	Bihar	Muzaffarpur
7.	Bihar	Patna
8.	Bihar	Purnea
9.	Odisha	Balasore
10.	Odisha	Berhampur-Ganjam
11.	Odisha	Bhubaneswar
12.	Odisha	Cuttack
13.	Odisha	Sambalpur
14.	Jharkhand	Bokaro Steel City
15.	Jharkhand	Dhanbad
16.	Jharkhand	Hazaribagh
17.	Jharkhand	Jamshedpur
18.	Jharkhand	Ranchi
19.	Arunachal Pradesh	Naharlagun
20.	Assam	Dibrugarh
21.	Assam	Guwahati
22.	Assam	Jorhat
23.	Assam	Silchar
24.	Manipur	Imphal
25.	Meghalaya	Shillong
26.	Mizoram	Aizawl
27.	Tripura	Agartala
28.	West Bengal	Asansol
29.	West Bengal	Burdwan
30.	West Bengal	Durgapur
31.	West Bengal	Kolkata
32.	West Bengal	Siliguri
33.	Delhi/NCR	Delhi/NCR
34.	Uttar Pradesh	Meerut
35.	Uttar Pradesh	Agra
36.	Uttar Pradesh	Aligarh
37.	Uttar Pradesh	Bareilly
38.	Uttar Pradesh	Gorakhpur
39.	Uttar Pradesh	Jhansi
40.	Uttar Pradesh	Kanpur
41.	Uttar Pradesh	Lucknow
42.	Uttar Pradesh	Moradabad

43.	Uttar Pradesh	Muzaffarnagar
44.	Uttar Pradesh	Prayagraj
45.	Uttar Pradesh	Varanasi
46.	Uttarakhand	Dehradun
47.	Uttarakhand	Haldwani
48.	Uttarakhand	Roorkee
49.	Rajasthan	Ajmer
50.	Rajasthan	Alwar
51.	Rajasthan	Bikaner
52.	Rajasthan	Jaipur
53.	Rajasthan	Jodhpur
54.	Rajasthan	Kota
55.	Rajasthan	Sikar
56.	Rajasthan	Udaipur
57.	Haryana	Ambala
58.	Haryana	Kurukshetra
59.	Himachal Pradesh	Baddi
60.	Himachal Pradesh	Bilaspur
61.	Himachal Pradesh	Hamirpur
62.	Himachal Pradesh	Shimla
63.	Jammu and Kashmir	Jammu
64.	Jammu and Kashmir	Srinagar
65.	Punjab	Amritsar
66.	Punjab	Bathinda
67.	Punjab	Jalandhar
68.	Punjab	Ludhiana
69.	Punjab	Mohali
70.	Punjab	Patiala
71.	Andhra Pradesh	Anantapur
72.	Andhra Pradesh	Guntur
73.	Andhra Pradesh	Kurnool
74.	Andhra Pradesh	Nellore
75.	Andhra Pradesh	Rajahmundry
76.	Andhra Pradesh	Tirupathi
77.	Andhra Pradesh	Vijayawada
78.	Andhra Pradesh	Visakhapatnam
79.	Karnataka	Belagavi(Belgaum)
80.	Karnataka	Bengaluru
81.	Karnataka	Hubballi(Hubli)
82.	Karnataka	Kalaburagi(Gulbarga)
83.	Karnataka	Mangaluru(Mangalore)
84.	Karnataka	Mysuru(Mysore)
85.	Karnataka	Shivamogga(Shimoga)
86.	Telangana	Hyderabad
87.	Telangana	Karimnagar



88.	Telangana	Warangal
89.	Kerala	Ernakulam
90.	Kerala	Kannur
91.	Kerala	Kollam
92.	Kerala	Kottayam
93.	Kerala	Kozhikode
94.	Kerala	Thiruvananthapuram
95.	Kerala	Thrissur
96.	Puducherry	Puducherry
97.	Tamil Nadu	Chennai
98.	Tamil Nadu	Coimbatore
99.	Tamil Nadu	Madurai
100.	Tamil Nadu	Salem
101.	Tamil Nadu	Vellore
102.	Tamil Nadu	Tiruchirappalli
103.	Tamil Nadu	Tirunelveli
104.	Tamil Nadu	Kanyakumari/Nagercoil
105.	Gujarat	Ahmedabad
106.	Gujarat	Gandhinagar
107.	Gujarat	Mehsana
108.	Gujarat	Rajkot
109.	Gujarat	Surat
110.	Gujarat	Vadodara
111.	Maharashtra	Ahmednagar
112.	Maharashtra	Amravati
113.	Maharashtra	Chhatrapati Sambhaji Nagar
114.	Maharashtra	Jalgaon
115.	Maharashtra	Kolhapur
116.	Maharashtra	MUMBAI
117.	Maharashtra	Nagpur
118.	Maharashtra	Nashik
119.	Maharashtra	Navi Mumbai
120.	Maharashtra	Pune
121.	Chhattisgarh	Bhilai Nagar
122.	Chhattisgarh	Bilaspur CG
123.	Chhattisgarh	Raipur
124.	Madhya Pradesh	Bhopal
125.	Madhya Pradesh	Gwalior
126.	Madhya Pradesh	Indore
127.	Madhya Pradesh	Jabalpur
128.	Madhya Pradesh	Ujjain